

[Placed in Library. See No. LT-5980/83 for (i) and (ii) and 2].

II. A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification G. S. R. No. 576 (E), dated the 29th September, 1982, publishing the Homeopathy Central Council (Election) Amendment Rules, 1982, under sub-section (2) of section 32 of the Homoeopathy Central Council Act, 1973, together with a statement giving reasons for the delay in laying the Notification. [Placed in Library. See No. LT-5862/83].

Report (1981-82) of the Union Public Service Commission

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under clause (1) of article 323 of the Constitution, a copy (in English and Hindi) of the Thirty-second Annual Report of the Union Public Service Commission, for the year 1981-82.

[Placed in Library. See No. LT-5953/83].

Income-Tax (Amendment) Rules, 1983.

Income-Tax (2nd Amendment) Rules, 1983

Wealth-Tax (Amendment) Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the following Notifications of the Ministry of Finance (Central-Board of Direct Taxes), under section 296 of the Income-tax Act, 1961:—

(i) S.O. No. 128(E), dated the 21st February, 1983, publishing the Income-tax (Amendment) Rules, 1983.

(ii) S.O. No 131(E), dated the 23rd February, 1983 publishing the Income-tax (2nd Amendment) Rules, 1983.

[Placed in Library. See No. LT-5934/83 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Finance (Central Board of Direct Taxes) Notification S.O. No. 130 (E), dated the 22nd February, 1983, publishing the Wealth-tax (Amendment) Rules, 1983 under sub-section (4) of section 46 of the Wealth-tax Act, 1957.

[Placed in Library. See No. LT-5935/83].

Report and Accounts (1981-82) of the North Eastern Electric Power Corporation Limited, Shilong and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619 A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Sixth Annual Report and Accounts of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-5952/83 for (i) and (ii)].

Report and Certified Accounts (1981-82) of the Chittaranjan National Cancer Research Centre, Calcutta and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and certified Accounts of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1981-82 and the Auditors' Report on the Accounts.

(ii) Review by Government on the Annual Report.

[Placed in Library. See No. LT-5982/83 (i) and (ii)].